

## AGA KHAN'S PENSION

\*2238. **Dr. Ram Subhag Singh:** Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that the Aga Khan has stopped drawing the monthly grant which has been paid to his family since 1844; and

(b) if so, since when he has stopped drawing the amount?

**The Deputy Minister of Home Affairs (Shri Datar):** (a) Yes.

(b) Since 1st January, 1954.

**Dr. Ram Subhag Singh:** May I know the amount of that monthly grant and for what purpose the grant was given before that date, also, whether any land grant was also given at that time or before?

**Shri Datar:** The grant was given in 1844 by the British Government in consideration of service to the East India Company. Even before the life-time of the present His Highness the Aga Khan it was reduced to Rs. 1,000. But actually the Aga Khan was being paid only Rs. 100 net after deductions on account of Income-tax and Super-tax.

**Dr. Ram Subhag Singh:** The other part of my question was whether any land grant was also given to that family in 1844 or at any other time and, if so, whether that land grant has also been surrendered by him?

**Shri Datar:** I am not aware of any land grant.

**Dr. Ram Subhag Singh:** May I know whether the Minister will make enquiry about it?

**Shri Datar:** Yes, I shall make enquiries.

**Shri Joachim Alva:** Was the payment of Rs. 1,000 to the Aga Khan not considered superfluous and even unjust when he has been weighed in sufficient gold and diamond?

## ADVISORY COMMITTEE ON CAPITAL ISSUES

\*2239. **Shri K. C. Sodhia:** Will the Minister of Finance be pleased to state:

(a) the number of sittings of the

Advisory Committee on Capital Issues held during 1954-55; and

(b) the number of cases in which its recommendations were not accepted during the same period?

**The Minister of Revenue and Civil Expenditure (Shri M. C. Shah):** (a) Four.

(b) None.

**Shri K. C. Sodhia:** May I know whether the Committee consists only of government servants or is there any representation of the public in it?

**Shri M. C. Shah:** The persons are: Shri A. Ramaswami Mudaliar, non-official; Shri Nijalingappa, Member of Parliament; Shri P. D. Nanjee, representing the Federation of Indian Chambers of Commerce and Industry; Shri G. A. S. Sim from the Associated Chambers of Commerce, Calcutta; Shri B. D. Somani from the all India Manufacturers' Association, Bombay—all non-officials.

**Shri N. B. Chowdhury:** The Minister said that there was no sitting. How did the Committee function then?

**Shri M. C. Shah:** When did I say there was no sitting?

**Mr. Speaker:** He said four.

**Shri K. C. Sodhia:** What recommendations did they make to the Controller of Capital Issues?

**Shri M. C. Shah:** They have an advisory capacity, and whatever matter is referred to them they consider and make recommendations on them. There were about twenty-four items considered.

## दिल्ली के कालेज

● २२४०. श्री नवल प्रभाकर: क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि:

(क) दिल्ली के कालेजों को किस आधार पर १२ लाख रुपया का अनुदान दिया गया है; और

(ख) इन अनुदानों से विद्यार्थियों को कितनी सुविधाएं दी जाएंगी?